

- Organizing Village Health and Nutrition Days in rural areas as an outreach activity every month at Anganwadi centers for provision of maternal and child health services in the villages.
- Engagement of an Accredited Social Health Activist (ASHA) to facilitate accessing of health care services by the community.
- Establishing Referral systems including emergency referral transport, for which the States have been given flexibility to use different models.

(c) The availability of medical and paramedical staff for Community Health Centres and the position of the vacancies State-wise as on March, 2009 as per the Rural Health Statistics in India 2009 is given in the Annexure [See Appendix 221 Annexure No. 14]. District-wise and block-wise information of vacancies of medical and paramedical staff is not maintained at the level of the Central Government.

### **Indira Gandhi Matritva Sahyog Yojana**

3031. SHRI A. ELAVARASAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government proposes to launch a pilot project namely Indira Gandhi Matritva Sahyog Yojana in 52 districts with a cash benefit to pregnant and lactating women over a period of six months;

(b) if so, the total number of beneficiaries planned by Government under this scheme;

(c) whether Government has given any instruction to State Governments regarding the implementation of this project; and

(d) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) Ministry of Women and Child Development, Government of India (MoWCD) on 20th October, 2010 approved implementation of “Indira Gandhi Matritva Sahyog Yojana (IGMSY)” — a Conditional Maternity Benefit (CMB) Scheme in 52 selected districts on a pilot basis, to being with. The objective of the scheme is to improve the health and nutrition status of pregnant and lactating (P&L) women. The scheme envisages providing cash to P&L women during pregnancy and lactation period in response to their fulfilling specific condition linked to maternal and child care behaviour.

(b) it is estimated that in the initial year around 13.8 lakh P&L women may avail of the benefit under the scheme in 52 identified districts.

(c) and (d) Approval of the Government regarding implementation of the scheme alongwith a copy of the scheme and list of selected districts has been conveyed to the States/UTs. The instructions and formats for the conducting baseline survey has been sent to States/UTs to identify the beneficiaries in the selected districts.

#### **Production of bio-pharmaceutical drugs**

3032. SHRI VIJAY JAWAHARLAL DARDA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government is aware that Bio-pharmaceutical drugs are made using living systems such as micro-organisms, plants or animal cells;

(b) if so, whether adequate safety precautions/measures exist as even if unintentionally or unwittingly administered, these can cause diseases like cancer, coronary heart disorder or infertility;

(c) the effectiveness of the existing Drugs and Cosmetic rules in such situation; and

(d) whether Government had received complaints of this nature during 2008 and 2009?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DINESH TRIVEDI): (a) Yes.

(b) and (c) The bio-pharmaceutical drugs are produced by recombinant DNA technology using micro-organisms. The product development of such drugs is examined by the Review Committee on Genetic Manipulation (RCGM) under the Department of Biotechnology, Ministry of Science and Technology for its safety and efficacy in preclinical studies. The bio-pharmaceuticals containing living modified organisms are evaluated by Genetic Engineering Approval Committee (GEAC) under the Environment Protection Act. Such products also have to prove safety and efficacy in human subjects before approval under the Drugs and Cosmetics Act, 1940 and the Drugs and Cosmetics Rules, 1945 made there under.

(d) No.

#### **Dumping of contaminated honey in domestic market**

3033. SHRI MOINUL HASSAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state: